

Annexure-8

Name of the corporate debtor: LANDS END TRUCKING PRIVATE LIMITED ; Date of commencement of CIRP: 11.11.2022; List of creditors as on: 02.12.2022

In accordance with Section 25(2) (e) , IBC ,2016

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

| Sl.No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|------------------|---------------------------|--------------------|------------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed (₹) | Amount of claim admitted (₹) | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - | - |

